

Minutes of the Meeting dated 23.06.2009

Present: -

- A. Shri Wajahat Habibullah, Chief Information Commissioner
- B. Shri A. N. Tiwari, Information Commissioner
- C. Prof. M.M. Ansari, Information Commissioner
- D. Smt. Annapurna Dixit, Information Commissioner
- E. Shri Satyananda Mishra, Information Commissioner
- F. Shri. Shailesh Gandhi, Information Commissioner
- G. Smt. Omita Paul, Information Commissioner, and
- H. The Secretary Sri. B.B. Srivastava and other officials assisted the Commission.

Agenda 1: Action Taken on the Minutes dated 02.06.2009

In compliance to the decision dated 02.06.2009, Commission desired that the proposal for having a separate Pay and Accounts Office for the CIC may be sent to the Ministry of the Finance through the department of Personnel & Training Govt. of India. The copy of this proposal may also be forwarded to the Secretary Expenditure Govt. of India.

(Proposed Action: DS (P&B)/AS)

Agenda 2 & Agenda 3:

Commission directed the Secretariat to work on devising a format for seeking information at the level of Public Information Officers in such a manner that there may be predefined space for number of queries, and place it before the next meeting of the commission. Thereafter due considerations of all the consequences will be discussed after which the Commission might recommend to the ministries the use of these formats.

Agenda 4: Commission noted.

Agenda 5: Commission decided the theme for the proposed convention 2009 as “**Strengthening the Right to Information.**”

Supplementary items:

Commission desired that dialogue with Center for Good Governance of Hyderabad may be initiated for setting up Institute for Transparency and Accountability under aegis of this commission. Sh. A.N. Tiwari, Information Commissioner informed the commission that the CGG are willing to accept the responsibility and its charter. Commission directed the secretary to initiate action on it immediately.

(Proposed Action: - Secretary)